

FORM B**PUBLIC ANNOUNCEMENT****(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)****Regulations, 2016)****FOR THE ATTENTION OF THE STAKEHOLDERS OF PONDICHERRY EXTRACTION INDUSTRIES PVT LTD**

Sl No	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	Pondicherry Extraction Industries Private Limited
2.	Date of incorporation of corporate debtor	21 st January 1978
3.	Authority under which corporate debtor is incorporated	RoC- Pondicherry
4.	Corporate Identity No. of Corporate Debtor	U15143PY1978PTC000151
5.	Address of the registered office and principal office (if any) of corporate debtor	J.K.Towers, First Floor, 100 Feet Road, Pondicherry PY 605013 IN
6.	Date of closure of Insolvency Resolution Process	9 th November 2022
7.	Liquidation Commencement date of Corporate Debtor	9 th November 2022
8.	Name and registration number of the insolvency professional acting as liquidator	Rajalakshmi Vardarajan IBBI/IPA-003/IP-N00145/2017-2018/11597
9.	Address and e-mail of the liquidator, as registered with the Board	3/6, Venkateswara Colony, 10 th Street, Kodungaiyur, Chennai 600118 Email : cma.rajalakshmi@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	3/6, Venkateswara Colony, 10th Street, Kodungaiyur, Chennai 600051 Email : Liq.Pondy@gmail.com
11.	Last date for submission of claims	9th December 2022

Notice is hereby given that the National Company Law Tribunal (Chennai Bench) has ordered the commencement of liquidation of M/s. Pondicherry Extraction Industries Private Limited on 9th November 2022 under section 33 of the code.

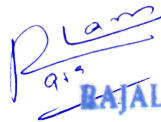
The stakeholders of M/s. Pondicherry Extraction Industries Private Limited are hereby called upon to submit their claims with proof on or before 9th December 2022 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : **Rajalakshmi Vardarajan**

Date and place: 14th November 2022


RAJALAKSHMI VARDARAJAN
INSOLVENCY PROFESSIONAL
IBBI/IPA-003/IP-N00145/2017-2018/11597